# [11 December, 2000] RAJYA SABHA

Statement

Very Low power/Low Power Transmitters of Doordarshan in hilly areas

| SI. | State/UT          | Projects         |          |                 | Projects expected |      |      |
|-----|-------------------|------------------|----------|-----------------|-------------------|------|------|
| No. |                   |                  | missione | to be completed |                   |      |      |
|     |                   | between 1-4-2000 |          |                 | by 31-3-2001      |      |      |
|     |                   | and 31-11-2000   |          |                 |                   |      |      |
|     |                   | LPT              | VLPT     | Total           | LPT               | VLPT | Tota |
| 1.  | Arunachal Pradesh | 0                | 0        | 0               | 0                 | 2    | 2    |
| 2.  | Himachal Pradesh  | 1                | 1        | 2               | 0                 | 3    | 3    |
| 3.  | Jammu & Kashmir   | 2                | 7        | 9               | 9                 | 10   | 19   |
| 4.  | Karnataka         | 1                | 0        | 1               | 3                 | 0    | 3    |
| 5.  | Kerala            | 1                | 0        | 1               | 1                 | 0    | 1    |
| 6.  | Maharashtra       | 2                | 0        | 2               | 0                 | 0    | 0    |
| 7.  | Manipur           | 0                | 1        | 1               | 0                 | 0    | 0    |
| 8.  | Mizoram           | 0                | 0        | 0               | 1                 | 0    | 1    |
| 9.  | Nagaland          | 1                | 0        | 1               | 0                 | 0    | 0    |
| 10. | Tamil Nadu        | 1                | 1        | 2               | 1                 | 0    | 1    |
| 11. | Tripura           | 0                | 0        | 0               | 2                 | 0    | 2    |
| 12. | Uttaranchal       | 2                | 1        | 3               | 1                 | 1    | 2    |
|     | TOTAL             | 11               | 11       | 22              | 18                | 16   | 34   |

# Newsitem regarding suspects in telecast rights scam

2282. SHRI CHO. S. RAMASWAMY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the newsitem captioned "(B) raids suspects in telecast rights scam" published in the limes of India dated 14th November, 2000;

- (b) if so, the total amount involved in the scandal;
- (c) how many officers have been raided; and
- (d) what machinery do Government propose to set up to prevent such scams in future?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) Yes, Sir.

- (b) The total amount, if any, involved in the alleged scandal will only be known after the ongoing investigation by the CBI is concluded.
  - (c) A Statement is enclosed. (See below)
- (d) Remedial measures by the Prasar Bharati will be taken after the conclusion of the ongoing investigation by CBI.

#### **Statement**

Details of investigations by C.B.I.

On 08/11/2000, CBI, AC-III Zone registered five cases (No. RC 1(A) to 5(A)/ 2000/ACI-VIII) against certain Doordarshan officials and private parties in connection with the alleged irregularities on the part of Doordarshan officials in awarding the telecast/marketing rights of some top sports events. These events were the French OpenTennis 1997, Wimbledon Tennis 1997, Independence Cup Cricket 1997, ICC Knockout Cricket 1998 and World Cup Cricket 1999.

On 13/11/2000, CBI conducted searches in cases RC 2(A), 3(A) and 4(A)/ 2000/ACU-Vm. The following are the places/premises which were searched on 13/11/2000:—

- 1. Office of Mr. K.S. Sarma, IAS, the then Director General, Doordarshan, now Additional Secretary, Ministry of HRD, Shastri Bhawan, New Delhi.
- 2 Residence of Mr. K.S. Sharma- 103, D-1, Satya Marg, New Delhi.
- Residence of Mr. Rakesh Bahadur, IAS, the then Dy. Director General, Doordarshan-D-II/71, Pandara Road, New Delhi.
- 4. Permanent Residence of Mr. Rakesh Bahadur-Inder Bhawan-2, Chitwapur, Station Road, Lucknow.

### [ 11 December, 2000] RAJYA SABHA

- 5. Office of Mr. K. Kunhikrishnan, Dy. DG. Doordarshan, Mandi House, New Delhi.
- Residence of Mr. K. Kunhikrishnan-P-II/1, MS Fiats, Sector-XIII, RK Puram, New Delhi.
- Office of Dr. P.K. Seth, Dy. DG. Doordarshan, Mandi House, New Delhi.
- 8. Residence of Dr. P.K. Seth-D-II/82, Kidwai Nagar (West), New Delhi.
- Office of Mr. Sanjiv Datta, the then Director (Fin.), Doordarshan, now Director, FCRA Wing, MHA, Lok Nayak Bhawan, Khan Market, New Delhi.
- 10. Residence of Mr. Sanjiv Datta-329, Laxmibai Nagar, New Delhi.
- 11. Office of Mr. Anurag Mishra, the then Controller (Sales), now JD (News), All India Radio, Parliament Street, New Delhi.
- Residence of Mr. Anurag Mishra-B-11/8004, Vasant Kunj, New Delhi.
- Office of M/s World Tel Sports India Ltd. (M/SWorldTel Inc., USA)-Bell View Building, 1st Floor, Opp.-Nishant Regency, 159 Defence Colony, 4th Main, 6th Cross, Indira Nagar, Bangalore-38.
- 14. Residence of Mr. Mark Mascarenhas, President, M/s World Tel Inc. USA, & Chairman, M/s WorldTel Sports India Ltd.-338, First Main, Cambridge Road Layout, Bangalore-560008.
- 15. Residence of Ms. Jeanne Marie Varghese, Director, M/s WorldTel-301, 245, Defence Colony, Eden Hall, Indira Nagar, Bangalore.
- Office of M/s Stracon India Pvt. Ltd.-Block E, 3rd Floor, International Trade Tower, Nehru Place, New Delhi.
- 17. Residence of Mr. Siddhartha Ray, Director, M/s Stracon-B-5/15, Safdarjung Enclave, New Delhi-110029.
- 18. Office of Mr. Jagmohan Dalmiya, President, International Cricket Council-32, Shakespeare Sarani, Calcutta.
- 19. Residence of Mr. Jagmohan Dalmiya-10, Alipore Road, Calcutta.

- Office of M/s United Television (UTY)\*S, Community Centre, Panchsheel, New Delhi.
- Regd. Office of M/s United Television (UTV)-Unilazer House, No. 7, Marwah Estate, Off Saki Vihar Road, Saki Naka, Andheri (East), Mumbai^00072.
- 22. Residence of Shri Rohinton Screwvala, Director, M/s UTV-
- 31,

Landmark Building, ML Dhanukar Marg, Mumbai.

In addition to the above, CBI searched nine bank lockers belonging to S/Shri K.S. Sarma, Rakesh Bahadur, K. Kunhikrishnan, Dr. RK. Seth, Anurag Mishra, Mrs. Marie Mascarenhas and Siddhartba Ray mentioned above.

### Showing of all DD channels by cable operators

2283. SHRI KA. RA. SUBBIAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the steps taken by the Government to see that cable operators show all the DD channels to the viewers;
- (b) whether Government have formulated any code of conduct rules in this regard;
  - (c) if so, the details thereof; and
  - (d) if not the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) to (c) Govt, has amended the Cable Television Networks (Regulation) Act, 1995 through Cable Television Networks (Regulation) Amendment Act, 2000 with a view to, *inter-alia*, making it mandatory for every cable operator to re-transmit at least two Doordarshan terrestrial channels and one regional language channel of a State in prime band. Prasar Bharati vide their Notification S.0.823(E) dated 13.9.2000 have specified the number and name of Doordarshan channels to be re-transmitted by cable operators in their cable service in different States and the manner of reception and re-transmission of such channels. Action for violation of these provisions is to be taken by the authorized officers i.e. DMs, SDMs, and Commissioners of Police and such other officer as may be notified by the